- whether Government has fixed any target for construction, repair and (a) upgradation of highways for the years 2012-13;
  - (b) if so, the details thereof;
  - (c) the details of highways in kms. constructed till date; and
  - whether Government is satisfied with the result achieved so far? (d)

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI TUSHAR BHAI CHAUDHARY): (a) to (d) The scheme-wise details of targets fixed for construction/development of the National Highways (NHs) during the financial years 2011-12 and 2012-13 and achievements thereof are as under which are reasonably satisfactory:-

Year	NHDP		Non-NHDP	
	Target (km)	Achievement (km)	Target (km)	Achievement (km)
2011-12	2500	2248	3946	4057
2012-13	3000	610*	3089	1120*

<sup>\*</sup>Upto June, 2012.

## CBI investigation into Lucknow-Muzaffarpur Highway project

†1059. SHRI RAM JETHMALANI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- whether it is a fact that the investigation panel of the Ministry has recommended for CBI probe in the corruption cases against the private contractor engaged in construction of Lucknow-Muzaffarpur Highway project;
- if so, the facts in this regard and whether the case has been referred to CBI for investigation; and
  - if so, the time when this case was handed over to CBI?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI TUSHAR BHAI CHAUDHARY): (a) Department of Economic Affairs, Ministry of Finance have forwarded a report of the World Bank's Institutional Integrity unit alleging that some companies executing World Bank Funded projects have committed sanctionable practices. The matter is under examination.

(b) and (c) Do not arise.

<sup>†</sup>Original notice of the question was received in Hindi.